

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:4281

ANSWERED ON:18.12.2014

IMPLEMENTATION OF SBM

Chandumajra Shri Prem Singh;Premachandran Shri N.K.

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government proposes to implement Swachh Bharat Mission (Grameen) in all pachayats of the country if so, the details thereof;
- (b) the details regarding the guidelines for the solid waste management scheme under Swachh Bharat Mission;
- (c) whether the said Mission is suitable for the Gram Panchayats in Kerala where the average population is 4200;
- (d) if not, the reaction of the Government thereto;
- (e) the action taken by the Government to provide sufficient financial assistance to implement solid waste management component in Kerala considering the density of population;
- (f) whether the system to dispose off waste after treatment has also been included in the said Mission; if so, the details thereof; and (g) the quantum of solid and liquid waste estimated to be generated in the country in the current year, State/UT wise ?

Answer

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION (SHRI RAM KRIPAL YADAV)

- (a) The Swachh Bharat Mission (Gramin) has been launched on 2nd October, 2014, which aims at attaining a Open Defecation Free India by 2nd October, 2019, by providing access to toilet facilities to all rural households and initiating Solid and Liquid Waste Management activities in all Gram Panchayats to promote cleanliness.
- (b) Solid and Liquid Waste Management is an important component of Swachh Bharat Mission (Gramin), Funds for Solid and Liquid Waste Management activities with cap of Rs. 7/12/15/20 lakh may be made available for Gram Panchayats having upto 150/300/500/ more than 500 households, on a Centre and State /GP sharing ratio of 75:25. Under this component, activities like compost pits, vermin composting, biogas plants, low cost drainage, soakage channels/ pits, reuse of waste water and system for collection, menstrual hygiene management, segregation and disposal of household garbage etc can be taken up.
- (c) to (e) For gram panchayats having household more than 500, including in Kerala, Rs. 20 lakh is available for SLWM under SBM(G). Additional Rs. 5 lakh is available under MGNREGS for SLWM activities. Any additional.cost requirements are to be met with funds from the State, Gram Panchayat and other sources like Finance Commission and Corporate Social responsibility funds.
- (f) Sanitation being a State subject. Under SBM(G), States can plan their SLWM interventions to include the disposal of waste after treatment.
- (g) The quantum of solid and liquid waste estimated to be generated in the rural areas of the country in the current year, State/UT wise has not been estimated.